

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST
Central Zonal Bench
SuchnaBhawan,IIIrdFloor, Arera Hills

Date: 01st October, 2015

TIME:10.30 hrs. to 13.15 hrs.

14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE MR. BIKRAM SINGH SAJWAN EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR HEARING				
1.	Original Application No. 33/2015(CZ)	Shree Krishna Housing Coop. Vs. The Principal Secretary, Housing and Environment & 2 Ors.	Mr. Ram Narayan Shrivastava, Applicant	
2.	Original Application No. 62/2015 (CZ)	Paryavaran Avam Manav Sanrakshan Samiti (Stone Crusher, Sirmoor, Rewa) Vs Union of India & 4 Ors	Mr. R.S.Verma, Adv. Mr. Sandeep Shukla, Adv. Mr. J.L.Mishra, Adv. Mr. Rohit Sharma, Adv. Mr. Prashant Sthapak, Adv.	
3.	Original Application No. 35/2014(THC)	Ram Saroj Kushwaha (Birla Cement) Vs. State of M.P.& 11 Ors.	Mr. Arvind Shrivastava Adv. Mr. Sachin K. Verma, Adv. for R-1to8 Mr. Ravi Kant Adv. for R-9to 12 Mr. Ajay Gupta, Adv. for R-11 Smt. Chandra Shrivartava Adv.	

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